

[Translation]

It is enough, the explanation has been given.

SHRI RAM SARAN YADAV : Mr. Speaker Sir, I would like to explain one main point. My son was having tea at one of his friend's residence. He did not know, how the incident had taken place. This...(Interruptions)*... My son went to the residence of my son's friend. There, my son was insulted, abused and was given an ill treatment. Two people have seen it. An explanation should be given about it. My submission is that a Parliamentary Committee should be set up to enquire into the incident. Those who have given publicity to this false story should be arrested and prosecuted...(Interruptions)

Mr. Speaker Sir, a Parliamentary Committee should be set up to enquire into it.

PROF. RITA VERMA : Mr. Speaker Sir, definitely the Committee should be set-up

SHRI RAM SARAN YADAV : Mr. Speaker Sir, this is what I demand ...(Interruptions)

[English]

SHRI BIJOY KRISHNA HANDIQUE (Jorhat) : Mr. Speaker, Sir, it is a matter of deep concern to the people of the North-Eastern region that air safety norms are not ensured in the airlines. For instance, on 30th April, the aircraft or IC-213 flight had to be diverted due to failure of the air traffic control system at Jorhat. This exposes the passengers and the crew to a possible disaster and the commercial pilots have long been complaining that the air ports in the North-Eastern region are poorly equipped. Besides, the scheduled flights have been drastically reduced in several sectors and Guwahati-Imphal sector is proposed to be closed without making any alternative arrangement with the private airliners in all the sectors. Upper Assam, Eastern part of Nagaland and Arunachal are not yet air linked to Guwahati though this was in operation for so many years. At present, there is an utter chaos in the functioning of the Department of Civil Aviation in the North-Eastern region. The third level airline service which was solely created for such regions ended up as a big joke and a bigger joke is now in store because the private airliners are refusing to operate on the not so profitable zones, though on this condition they have been given trunk lines and the other profitable lines.

I conclude with one question. Will the people of this region stricken by a sense of alienation and assailed by mounting insurgency and fatigued by frustration see better days ahead? They demand an answer, and I am voicing only this demand.

SHRI SOMNATH CHATTERJEE (Bolpur) : Such feelings in our country, unfortunately are increasing. They have legitimate expectations. And if the Government does not look into these areas of North-

East India and Assam, everybody feels alienated. This is not helping our integration. Therefore, the Government should look into this very serious matter.

MR. SPEAKER : I hope it has been noted by the Government. The Government will look into it.

[Translation]

SHRI CHHEDI PASWAN (Sasaram) : Mr. Speaker Sir, a number of labourers from Bihar have settled down in Delhi in search of employment. They work hard and contribute a lot in the development and building of Delhi and in this way they are keeping their body and soul together but the Government of Delhi instead of giving them work is razing their huts. On one hand by demolishing the Babri Masjid the hearts of the Muslims have been broken while on the other hand the hearts of the Bihari Hindus are also being broken by making them flee from here. The B.J.P. Government of Delhi is neither making any arrangement for their dwelling nor it is giving them ration cards. I would like to urge upon the Central Government through you that an immediate action should be taken in this regard and arrangement should be made for their dwelling and they should also be issued the ration cards. At the time of the elections, B.J.P. asks for votes by inciting the religious sentiments of the Hindus. But Bihari Hindus are being made to flee on a large scale. Therefore, there is resentment among them. I urge upon the Central Government that this matter should be inquired into by constituting a committee and the Central Government should take necessary steps in this regard...(Interruptions)

SHRI KALKA DAS (Karol Bagh) : The Government of Delhi has rather proposed that the unauthorised colonies should be regularised...(Interruptions)

MR. SPEAKER : Khanduriji, please sit down. Surya Narayan Yadav ji, you also take your seat please

[English]

Let there be some order in the House.

SHRI SOMNATH CHATTERJEE : Very pertinent question, Sir.

[Translation]

SHRI RAM VILAS PASWAN (Rosera) : Mr. Speaker, Sir, elections to many state Assemblies were held last month and Lok Sabha elections are also due next year. The issue of amending the Peoples' Representation Act is a very serious one and we have seen that Assembly elections were not held well on time. The elections were stretched for months together. As regards expenditure, a limit of Rs. 1,35,000 was set. These were to be spent in 20 days but this limit of 20 days was stretched over to 60 days. So, the matter of amending the Peoples' Representation Act and the electoral reforms continued for many days. The Lok Sabha elections are at hand. Last time, the Government convened a special session in order to find some way out after holding parleys with the leaders of all the political parties. But the Government could not bring the Bill aimed at amending the Peoples' Representation

* Not recorded